

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA , 1942

W.P. (C) No. tmp 73 of 2020

Petitioners:

1. Kendriya Vidyalaya Parents Association, Door No.6/1313, Panayapilly, Thopumpady P.0),Kochi-682 005 represented by its General Secretary,
K.A.Jacob, aged 53 years years, S/o.Antony residing at Kuduthanassery House, Mundamveli (P.0),Kochi-682 507.
2. K.A.Jacob, aged 53 years years, S/o.Antony, General Secretary, Kendriya Vidyalaya Parents Association., residing at Kuduthanassery House, Mundamveli (P.0), Kochi-682 507.

By Adv.Dinesh P.T

Respondents:

1. Union of India Represented by its Secretary, Ministry of Human Resource Development, Shastri Bhavan, New Delhi — 110 001.
2. Kendriya Vidyalaya Sangathan, represented by its Commissioner, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi — 110 016.
3. Joint Commissioner (Finance),Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi-110016.
4. Deputy Commissioner, Kendriya Vidyalaya Sangathan, Regional Office, Kadavanthara P.O., Kochi — 682 020.

The Principal, Kendriya Vidyalaya, INS Dronacharya, Mundamveli (P.0), Kochi-682 507.

By Govt.Pleader

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 24.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S. DIAS, J

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WP(C) TMP No.73 of 2020

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DATED THIS THE 24th DAY OF APRIL, 2020

ORDER

Admitted.

The petitioner is directed to serve a copy of this writ petition on the standing counsel appearing for respondents 2 to 5 by email.

Post this writ petition for further consideration on 30/04/2020.

Nsd

C.S. DIAS
JUDGE